

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

This the 16th day of September, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

HON'BLE MR ANAND MATHUR, MEMBER (A)

OA No.61/779/2020

Zakir Hussain, S/o Mohd Hussain, R/o Village Thanamang, Darhal,
District Rajouri.

..... Applicant

(By Advocate: Mr. S.S. Chandel)

Versus

Union Territory of Jammu and Kashmir through
Commissioner/Secretary School Education Department, Civil Sectt.,
Jammu/Srinagar.

.....Respondents

(By Advocate: Mr. Sudesh Magotra)

O R D E R (Oral)

Per - Rakesh Sagar Jain, Member (J)

OA is disposed of with a direction to the respondents to
consider and dispose of the representation filed by the applicant

along with letter dated 22.02.2020 addressed by Director School Education, Jammu to Commissioner School Education Department, Civil Sectt., Jammu by passing a reasoned and speaking order within the period of one month from the date of receipt of certified copy of this order with intimation to the applicant.

2. OA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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